

(7)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/36/2017
NAME OF THE PETITIONER(S) : P.S SASIDHARAN
NAME OF THE RESPONDENT(S) : PAMBA ELECTRONIC SYSTEMS PVT LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) B. Pragasleesh
For K. MOORTHY.

Counsel for
petitioner



A. Ch.

2) B. CHARISS DAS.

Counsel for Respondent

ORDER

Counsel for petitioner present and prayed for time to make submissions stating that the counsel on record could not attend before the Tribunal as he is held up at the Hon'ble High Court of Madras. Counsel for respondent present. Time is extended at request for hearing submissions by both the counsels. Put up on 12.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)